

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.95 of 2011

Dated: 1st May, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Bharat Sanchar Nigam Ltd. ... Appellant(s)
Versus

Kerala State Electricity Board & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. Noor Alam
Mr. Sharat Kapoor

Counsel for the Respondent(s): Mr. M.T. George
Ms. Kavitha T for R.1

ORDER

The learned counsel for the Appellant again seeks some time to file the Rejoinder. Accordingly, he is directed to file the same on or before 24.05.2013 after serving copy on the other side.

Post the matter on **30.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/Vs